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# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P. (C) 5376/2020

RAKESH GOYAL

.....Petitioner

Through: None.

versus

## SOUTH DELHI MUNICIPAL CORPORATION & ORS. ..... Respondents Through: Mr Mir Akhtar Hussain and Mr Rakesh Kumar Pant, Advocate for applicant in CM 25623/2020 alongwith applicant in person. Mr Kapil Dutta, SC for South DMC.

#### CORAM: HON'BLE MR. JUSTICE NAJMI WAZIRI <u>O R D E R</u> % 23.11.2020

The hearing was conducted through video conferencing.

CM APPL. 25623/2020 (bv applicant Ms. Sonia Goswami under Section 340 CrPC)

- 1. Renotify on 07.04.2021
- 2. The order be uploaded on the website forthwith.

## NAJMI WAZIRI, J

NOVEMBER 23, 2020/rd

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 07/07/2025 at 12:14:58